


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT  
KARKARDOOMA COURTS : DELHI  
ORDER**

In view of joint request received from Ms Renu Chaudhary Ld.MM and Sh. Akhil Malik Ld MM East, Karkardooma Courts, regarding their mutual exchange of duty for the month of July 2022, Duty Roster bearing No. 357/CMM/EAST/KKD/Delhi dated 28-06-2022 and 373/CMM/EAST/KKD/ Delhi dated 04-07-2022 is partially modified, as under:

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1.	Sh. Akhil Malik, Ld. MM R/o Flat No.53 , Aakriti Apartments , Plot No. 62, I.P. Extention , Patparganj , Delhi-1100092	23-07-2022	Ms. Renu Chaudhary, Ld. MM-4 R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi.
2.	Ms. Renu Chaudhary, Ld. MM-4 R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi.	26-07-2022	Sh. Akhil Malik, Ld. MM R/o Flat No.53 , Aakriti Apartments , Plot No. 62, I.P. Extention , Patparganj , Delhi-1100092


Rest of the conditions in circular No. 357/CMM/EAST/KKD/Delhi dated 28-06-2022, shall remain unchanged.

  
(JITENDRA PRATAP SINGH)  
Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi

No. 438 /CMM/EAST/KKD/Delhi  
Copy for information to:-

Dated: 23-07-2022

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Ld. CMM, Central District , Delhi.
5. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
6. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
7. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
8. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
9. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
10. Incharge Pool Car, Karkardooma Courts, Delhi.
11. Incharge Cash Branch, Karkardooma Courts, Delhi.
12. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
13. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
14. The Commissioner of Police, Delhi and DCP, East, Delhi.(Through Chowki Incharge KKD. Delhi)
15. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
16. Lock Up Incharge, Karkardooma, Delhi.
17. Information Center, Karkardooma Courts, Delhi.
18. Video Conference Room, Karkardooma Courts, Delhi.
19. For uploading on layers/Web-Site.
20. Office Order File.

  
(JITENDRA PRATAP SINGH)  
Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi